

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1463/(MAH)/2017

CORAM:

Present:

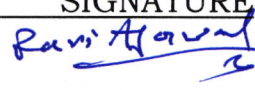

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Sureshchand Bharwal Sutaliya  
V/s  
Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Ravi Agarwal	Adv. for Respondent	
	Mr. Ashwin Matthew a/w Mr. Bhusham Shah and Ms. Neha Lakshman. ilb Mansukhlal Hiralal and Co.	Adv. for Applicant	

**ORDER**

**CP No. 1463/I&BP/NCLT/MB/MAH/2017**

For the Corporate Debtor has sought time for making their submissions, at his request, list this matter for hearing with peremptory direction to the Corporate Debtor side to make their submissions on the next date of hearing failing which the Petition will be decided on merits.

List this matter on 13.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)